

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4510

ANSWERED ON:19.12.2001

FAKE DRUGS

ARUN KUMAR;JAYABEN B. THAKKAR;NIKHIL KUMAR CHOUDHARY;V. VETRISELVAN

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

to the reply given to Unstarred Question No. 4455 on August 22, 2001 and state:

(a) whether the Deputy Drugs Controller and Licensing Authority, has submitted the list of the 53 samples and the points of difference between the spurious drug and the original product to the Drug Controller General (India) for follow-up action;

(b) if so, the number of drugs found to be spurious;

(c) whether it is also a fact that 3 samples of ciprofloxacin, which is being touted as a wonder drug to anthrax, were found to be spurious; and

(d) if so, the action taken by the Government on the list submitted so far?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR)

(a): Yes, Sir.

(b): Delhi Police in association with Drugs Control Administration, Government of NCT, Delhi recovered/seized in July, 2001, large stocks of allegedly spurious drugs as unclaimed from unlicensed godowns in Delhi. Out of the said stocks of drugs of questionable quality, 53 drugs were got verified by the Drugs Control Administration, Delhi from the concerned original manufacturers for their genuineness. Out of the 53 samples of drugs, their original manufacturers reported that only 4 drugs were the products manufactured by their companies.

(c): Out of the said 53 samples, 4 samples of Ciprofloxacin were reported by the original manufacturers as products not manufactured by their companies.

(d): As per the feedback available from Drug Control Administration, NCT of Delhi, an intensive survey was carried out in Delhi by the Inspectorate Staff of Drugs Control Department, Government of Delhi. No such drug was found stocked, sold or used by licensed chemists or major hospitals in Delhi. However, the Drugs Controller General (I) has also directed all the State Drugs Controllers to ensure that the Inspectorate Staff under their control are alerted to keep a strict watch on the possible movement of the said 49 brands/generic drugs in the inter-State commerce.